GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:3090 ANSWERED ON:13.12.2011 SETTING UP OF FPIS Agarwal Shri Rajendra;Ajnala Dr. Rattan Singh;Bahuguna Shri Vijay;Das Shri Bhakta Charan;Nagpal Shri Devendra ;Pakkirappa Shri S.;Pandey Saroj;Patel Shri Devji;Raghavendra Shri B. Y.;Rao Shri Kavuri Samba Siva;Sahu Shri Chandulal Chandu Bhaiya;Singh Shri Bhupendra ;Yadav Shri Om Prakash

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Union Government has received proposals from various State Governments for setting up of Food Processing Industries (FPIs) in the country;

(b) if so, the details thereof and the total number of FPIs set up State-wise and location-wise, during the last three years and the current year;

(c) whether the Government has formulated any policy to promote setting up of food processing industries in the country;

(d) if so, the details thereof; and

(e) the total amount sanctioned and released to various State Governments by the Union Government for these industries, State-wise?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a)to(e): Yes, Madam. Applications are received by the Ministry, through the banks, from entrepreneurs of various States seeking assistance under the Scheme for Technology Upgradation/ Establishment/ Modernization of food processing industries. Under the Scheme, the Ministry extends financial assistance in the form of grants-in-aid to entrepreneurs @ 25% of the cost of Plant and Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs per project in general areas and @ 33.33% subject to maximum of Rs. 75 lakhs per project in difficult areas. The details of financial assistance provided to various entrepreneurs, as on 31-10-201, is annexed (ANNEXURE).